

Union Territories under Article 339 of the Constitution; and

(c) if the reply to (b) above be in the negative, the reasons therefor?

**The Deputy Minister in the Department of Social Security (Shrimati Chandrasekhar):** (a) The recommendations of the Scheduled Areas and Scheduled Tribes Commission (also known as Dhebad Commission) which primarily fall within the sphere of action by the State Governments/ Union Territory Administrations were discussed at the Conference of the State Ministers in charge of the welfare of Backward Classes held in July, 1962. A statement of the conclusions reached at the Conference was placed on the Table of the House on 28th August, 1962. In accordance with the decisions reached at the Conference, the State Governments/Union Territory Administrations are taking necessary steps to implement them to the maximum extent possible. The various recommendations of the Commission have also been taken into consideration while formulating the annual plan programmes and the Fourth Five Year Plan for the Scheduled Tribes.

Statements of action taken or proposed to be taken on the recommendations contained in the Reports of the Commissioner for Scheduled Castes and Scheduled Tribes for the years upto including 1961-62 have also been placed on the Table of the House from time to time.

(b) and (c). The recommendations made by the Scheduled Areas and Scheduled Tribes Commission and the Commissioner for Scheduled Castes and Scheduled Tribes are not mandatory. Hence the question of issuing any directives to the States under Article 339 of the Constitution does not arise.

#### Scheduled Castes and Scheduled Tribes Students

1609. Shri Siddhah: Will the Minister of Social Security be pleased to

state:

(a) the number of Scheduled Castes and Scheduled Tribes students who appeared for the I.A.S., I.P.S. and other Central Services Examinations from the coaching centres at Allahabad and Bangalore during the year 1964-65; and

(b) the number of candidates who were successful in each of the said examinations?

**The Deputy Minister in the Department of Social Security (Shrimati Chandrasekhar):** (a) and (b). Forty-seven students appeared from the Allahabad Centre of whom eight were finally selected—two for the I.A.S./I.F.S., four for I.P.S. and two for the Central Services. Thirty-four students were trained at the Bangalore Centre but none was finally selected for any of the services.

अनुसूचित जातियों तथा अनुसूचित आदिम जातियों की सूची का पुनरीक्षण

1610 { श्री वे० शि० पाटिल :  
श्री तुलसीदा जाधव :  
श्री कांबले :स

क्या सामाजिक सुरक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) अनुसूचित जातियों तथा अनुसूचित आदिम जातियों की सूची पुनरीक्षण सम्बन्धी मलाहकार समिति ने, बम्बई में 19 जून, 1965 को हुई अपनी बैठक में किन व्यक्तियों तथा संस्थाओं के प्रतिनिधियों को अपने विचार प्रस्तुत करने के लिये आमन्त्रित किया था; और

(ख) उन बैठक में समिति ने किन-किन व्यक्तियों के विचारों को सुना ?

सामाजिक सुरक्षा विभाग में उप-मंत्री (श्रीमती चन्द्रशेखर) : (क) मलाहकार

समिति ने निम्नलिखित व्यक्तियों को ग्राम-  
नित किया था :—

- (1) श्री डी० एस० पाटिल, संसद सदस्य ।
- (2) श्री शिवाजी राव एस० वेण्मूख, संसद सदस्य ।
- (3) श्री नेतराम नाथभाई पटेल ।
- (4) श्री भागीरथ सूरतियाल सोलंकी ।
- (5) श्री मनपत राम बालराम ।

अन्तिम तीन सटीक उत्पान संघ, खरवाड़ी, बम्बई के प्रतिनिधि थे ।

(ख) उपर्युक्त व्यक्तियों में से सर्वश्री नेतराम, नाथभाई पटेल, भागीरथ सूरतियाल तथा मनपत राय बालूराम समिति के सामने उपस्थित हुए थे ।

**गोघा को गेहूं और चावल की सप्लाई**

1611. श्री यशपाल सिंह : क्या खाद्य तथा कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि गोघा को सप्लाई किया जा रहा गेहूं और चावल का कोटा 16 मई, 1965 से कम कर दिया गया है; और

(ख) यदि हां, तो इसके क्या कारण हैं ?

खाद्य तथा कृषि मंत्रालय में उप-संजी (श्री बा० रा० चहलान) : (क) जी नहीं ।

(ख) प्रश्न ही नहीं उठता ।

**New All-weather Road to Kashmir**

1612. { Shri A. N. Vidyalkar:  
Shri Ram Harkh Yadav:

Will the Minister of Transport be pleased to state:

(a) whether there is any scheme for the construction of a new all-weather road linking Kashmir with the rest of India;

(b) the broad features of the scheme; and

(c) when it is likely to be implemented and the estimated cost thereof?

The Minister of Transport (Shri Raj Bahadur): (a) to (c). A proposal for an alternative route was considered by the State Government at one time but was not pursued. A suggestion has been again received recently for considering the alternative route. This is being examined.

**Super-tanker from Japan**

1613. { Shri Subodh Hansda:  
Shri S. C. Samanta:  
Shrimati Savitri Nigam:  
Dr. P. N. Khan:  
Shri M. L. Dwivedi:  
Shrimati Maimoona Sultan:

Will the Minister of Transport be pleased to state:

(a) whether the Super-tanker for which an order was placed with the Hitachi Shipbuilding and Engineering Company, Japan by the Shipping Corporation of India has been delivered in time;

(b) the capacity of this tanker; and

(c) when this will be put to service?

The Minister of Transport (Shri Raj Bahadur): (a) to (c). The Motor-tanker "Lajpat Rai" built in Hitachi Shipyard was delivered to the Shipping Corporation of India in time on the 24th July, 1965 and was put into service immediately on delivery. The capacity of the tanker is 46,012 DWT.

**Central Arid Zone Research Institute, Jodhpur**

1614. Shri A. N. Vidyalkar: Will the Minister of Food and Agriculture be pleased to state:

(a) the important researches made by the Central Arid Zone Research Institute, Jodhpur in the field of the following:

(i) adaptabilities of crop varieties to arid environments;